NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/176/ (IB)/2017

NAME OF THE PETITIONER(S)

: LAFARGE AGGREGATES & CONCRETE I PVT LTD

NAME OF THE RESPONDENT(S)

: MARG LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

Sp. Thinty.

REPRESENTATION BY WHOM

V. J. Arulyaj M. Thoi ve kimor Coursel for festandent

ORDER

Counsel for petitioner called but absent. Counsel for respondent present and prayed time for filing vakalat. The Registry is directed to send notice to the petitioner for his appearance. Time extended at request. Put up on 27.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

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